

## **Minutes of the meeting of the Commission held on 19.01.2010**

Present:-

- A. Shri. Wajahat Habibullah, Chief Information Commissioner
- B. Shri. A.N.Tiwari, Information Commissioner
- C. Prof. M.M. Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Shailesh Gandhi , Information Commissioner
- F. Ms. Deepak Sandhu, Information Commissioner
- G. Ms. Sushma Singh , Information Commissioner
- H. Secretary Shri BB Srivastava and other officers assisted the Commission

Central Information Commission noted with deep concern the killing of an RTI activist Shri Satish Shetty during last week at Pune, if established to be indeed a case of brutal murder of a citizen for exercising a constitutional right

### **Agenda Item1: Enabling online uploading of the decisions of the Commission – A presentation.**

The proposed facility of uploading decisions of ICs by their staff through CIC online was approved. Training on the technicalities required to be imparted to the designated staff for the purpose. A detailed circular in this regard may be issued.

### **Agenda Item 2 /3: A statement on Non Plan expenditure- for information.**

#### **A statement of R.E. for 2009-10 and B.E. – for 2010-11 information.**

Commission noted the budgetary provision for the Commission in regard to the revised estimates for 2009-10 and budget estimate for 2010-11. It was however decided that a letter from the Chief Information Commissioner should go to the Minister for Personnel, Public Grievances and Pensions requesting him to review the budget estimate for this Commission as to meet at least the minimum requirements of the Commission during 2010-11.

The Commission further desired that a provision for meeting the contribution for the “Federation of the Commission,” should be made from Other Administrative Expenses. Formalities if any in this regard be completed by the Secretariat.

**Agenda Item 4: ATR on the MOM dated 5.1.10.**

In regard to convening a meeting with Legal Advisor on the interpretations of the law now established by rulings of the High Courts and Supreme Court of India, the Commission agreed that such meeting should be need based and that the first such meeting be convened on 02.02.2010, the first Tuesday of February.

It was agreed that the 5<sup>th</sup> Convention of the Commission may be conveyed during the week beginning 13<sup>th</sup> Sept. 2010. Commission further desired that there should be a Keynote Speaker in each session during the present convention.

The broad theme for this Convention as 'RTI: Opportunities and Challenges', was approved. The names of proposed Speakers/Chairpersons/Keynote Speakers suggested by the Secretary were accepted, with some additions. The final list will now be presented to the Chief Information Commission to decide on the further course of action.

**Miscellaneous:** Commission desired that the issue of placing of CIC/ICs in the order of precedence be taken up with Secretary, MHA.

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